CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

No. Of Adjournment: 3

COURT NO.: 1 30.04.2019

O.A./260/866/2015 BBHARAT BHUSAN JHA

-V/S-

CSIR

ITEM NO:88

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. B. P. Nayak

Notes of The Registry	Order of The Tribunal	
	None appears for the applicant.	
	No one was present on behalf of the applicant on 26.03.2019.	
	Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.	
	Copy of this order to Ld. Counsel for the respondents.	
	Registry is directed to send a copy of the order to the applicant by Regd. Post or Speed Post.	
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI MEMBER (J) MEMBER (A)	.)
	pms	